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NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

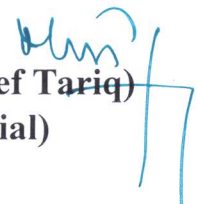
APPLICATION NUMBER :  
PETITION NUMBER : TCP/80/2016  
NAME OF THE PETITIONER(S) : S. N. Santosh Kumar  
NAME OF THE RESPONDENT(S) : Akshya Textiles Limited & 9 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
1.	R. VIDHYASHANKAR R. ASHOKKUMAR	Counsel for Respondents 1 to 5	
2.	ANIRUBH KRISHNAN	Counsel for <sup>Petitioner</sup> Respondent 2	
3.	<del>R. Srinivas</del> R. SRINIVAS	Counsel for Respondents 6 to 9	

**ORDER**

Counsel for petitioner present. Counsels representing R1 to R5 and R6 to R9 are present. They prayed time for final arguments. Time extended at request. Put up on 19.12.2016 at 10.30 A.M.

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)